## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 18 OF 2018**

Dated: 22<sup>nd</sup> October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Kanti Bijlee Utpadan Nigam Limited .... Appellant(s)

Vs.

Bihar State Power (Holding) Company Limited & Anr. .... Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran

Ms. Poorva Saigal

Counsel for the Respondent(s): Mr. R.B. Sharma for R-1

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on 18.01.2019.

(S. D. Dubey) Technical Member (Justice Manjula Chellur)
Chairperson

ts/mk